

**Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat,
Jammu**

Notification

Jammu, the 5th March, 2020

S.O 85 -In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970(Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby direct that the Srinagar Development Authority constituted vide notification SRO 43 dated 02.02.1971 shall consist of the following members; namely:-

| | | |
|----|--|-----------------------------|
| 1 | Principal Secretary to the Government, Housing and Urban Development Department | Chairperson |
| 2 | Principal Secretary to the Government, Revenue Department | Member |
| 3 | Principal Secretary to the Government, Planning, Development & Monitoring Department | Member |
| 4 | Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment | Member |
| 5 | Divisional Commissioner, Kashmir | Member |
| 6 | Deputy Commissioner, Srinagar | Member |
| 7 | Vice Chairman, Srinagar Development Authority | Member Secretary |
| 8 | Commissioner, Srinagar Municipal Corporation | Member |
| 9 | Representative of the Finance Department not below the rank of Additional Secretary | Member |
| 10 | Chief Architect, J&K | Member |
| 11 | Chief Engineer, R&B, Kashmir | Member |
| 12 | Chief Town Planner, Kashmir | Member |

The term of the office of the aforesaid members shall be two years.

By order of the Lieutenant Governor.

Sd/-

(Dheeraj Gupta)IAS

**Principal Secretary to Government,
Housing & Urban Development Department**

No:HUD-26/2002/SDA-II

Dated:- 05-03. 2020

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Principal Secretary to the Lieutenant Governor, J&K.

3. Principal Secretary to the Government, Revenue Department.
4. Principal Secretary to the Government, Planning Development & Monitoring Department.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
6. Commissioner/Secretary to the Government, Department of Forest, Ecology & Environment.
7. Divisional Commissioner, Kashmir
8. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
9. Deputy Commissioner, Srinagar.
10. Vice Chairman, Srinagar Development Authority.
11. Commissioner, Srinagar Municipal Corporation.
12. Chief Architect, J&K.
13. Chief Engineer, R&B, Kashmir.
14. Chief Town Planner, Kashmir.
15. Private Secretary to the Chief Secretary.
16. Private Secretary to the Principal Secretary to the Government, Housing and Urban Development Department.
17. Stock file (w.2.s.c).



(Dr. Ravi Shankar Sharma)KAS
Additional Secretary to Government,
Housing & Urban Dev. Department